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THE BUREAU OF ENERGY EFFICIENCY CORRIGENDUM

New Delhi, the 1st December, 2025

No. 08/05/EA/EE(S)/08-BEE(E).—In the Notification of The Bureau of Energy Efficiency published in the Gazette of India, Extra Ordinary, Part III, Section 4 in Issue No. 561 dated 11th August 2025, on page No. 33

for

FORM – IIB

[See regulation 7]

CERTIFICATE FOR CERTIFIED ENERGY MANAGER



This is to certify that Mr./Mrs./Ms Son/Daughter of Mr./Mrs. who has passed the National Examination for Energy Manager held in the month of is qualified as Energy Manager under the Energy Conservation Act, 2001 (52 of 2001).

This certificate shall be valid for five years with effect from the award of the certificate and shall be renewed subject to attending the prescribed refresher training course once in every five years. Given under the seal of the Bureau of Energy Efficiency, this day of

Energy Manager
No: ____/Year

Place: _____

Date: _____

Director

Bureau of Energy Efficiency, New Delhi

Read

FORM – IIB

[See regulation 7]

CERTIFICATE FOR CERTIFIED ENERGY AUDITOR

This is to certify that Mr./Mrs./Ms Son/Daughter of Mr./Mrs. who has passed the National Examination for Energy Auditor held in the month of is qualified as Energy Auditor under the Energy Conservation Act, 2001 (52 of 2001).

This certificate shall be valid for five years with effect from the award of the certificate and shall be renewed subject to attending the prescribed refresher training course once in every five years. Given under the seal of the Bureau of Energy Efficiency, this day of

Energy Auditor
No: ____/Year

Place: _____

Date: _____

Director

Bureau of Energy Efficiency, New Delhi

DHIRAJ KUMAR SRIVASTAVA, Director General

[ADVT.-III/4/Exty./512/2025-26]